

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 15
ANSWERED ON TUESDAY, THE 11th DECEMBER, 2018**

CSR SPENDING BY OIL PSUs

QUESTION

15. KUMARI SELJA:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the details of the funds spent by the Public Sector Undertakings under Corporate Social Responsibility during the last three years in the country, State-wise;
- (b) the details of the funds spent by the Oil Public Sector undertakings during the last three years and the projects under which the funds have been spent; and
- (c) whether any funds have been spent by the Public Sector Undertakings which do not contribute to the social cause of the society as mandated by the Companies Act, 2013?

ANSWER

THE MINISTER OF STATE FOR LAW AND JUSTICE

AND CORPORATE AFFAIRS

SHRI P. P. CHAUDHARY)

- (a) : As per the data obtained from the filings made by the companies upto 30.06.2018 in the MCA 21 registry for the financial years 2014-15, 2015-16 and 2016-17, the CSR expenditure made by Public Sector Undertakings (PSUs) is given as below:

T h e S t	Year of Filing	2014-15		2015-16		2016-17	
		No. of Companies	Total Amount Spent (in Rs. Cr.)	No. of Companies	Total Amount Spent (in Rs. Cr.)	No. of Companies	Total Amount Spent (in Rs. Cr.)
	PSUs	380	2816	438	4179	372	3242

ate-wise details of CSR expenditure for the year 2014-15, 2015-16 and 2016-17 by all the companies (i.e PSUs and Private Sector companies) is Annexed.

Contd...2/-

(b): The project-wise details of all PSUs including Oil Sector Undertakings for the three financial years i.e 2014-15, 2015-16 and 2016-17 are available at National CSR Data Portal of this Ministry (www.csr.gov.in) which displays information based on disclosures made by companies at MCA 21 registry.

(c): As per the Companies Act, 2013 (the 'Act'), all companies including PSUs shall undertake areas of activities which are enlisted under Schedule VII of the Act. Any observation to ascertain whether the provisions of the Act read with Companies (Corporate Social Responsibility Policy) Rules, 2014 have been followed by PSUs or not is the mandate of Comptroller and Audit General of India (C &AG) under the Compliance Audit on General Purpose Financial Reports of Central Public Sector Enterprises of Union Government.

STATE/UT-WISE CSR EXPENDITURE (IN RS. CRORES)				
S. No	State/UT(s)	2014-15	2015-16	2016-17
1	Andaman And Nicobar	0.29	0.55	0.83
2	Andhra Pradesh	414.28	1,241.98	729.95
3	Arunachal Pradesh	11.05	1.48	23.61
4	Assam	134.78	167.47	268.88
5	Bihar	36.69	108.67	94.40
6	Chandigarh	1.77	5.13	23.80
7	Chhattisgarh	161.30	237.95	77.88
8	Dadra And Nagar Haveli	4.41	12.03	5.13
9	Daman And Diu	20.05	2.13	2.63
10	Delhi	237.44	479.14	478.61
11	Goa	27.11	30.53	34.96
12	Gujarat	313.45	559.15	779.86
13	Haryana	187.41	367.34	346.55
14	Himachal Pradesh	10.95	52.36	16.41
15	Jammu And Kashmir	43.71	103.03	41.04
16	Jharkhand	79.56	118.17	94.62
17	Karnataka	403.47	778.89	843.48
18	Kerala	68.23	143.88	117.51
19	Lakshadweep	-	0.30	-
20	Madhya Pradesh	141.88	183.27	282.04
21	Maharashtra	1,445.92	2,013.02	2,222.20
22	Manipur	2.44	6.28	11.72
23	Meghalaya	3.53	5.63	7.55
24	Mizoram	1.03	1.07	0.08
25	Nagaland	1.11	0.96	0.92
26	Odisha	252.18	618.91	311.95
27	Puducherry	2.02	6.35	7.48
28	Punjab	55.61	69.05	67.18
29	Rajasthan	299.76	493.96	318.89
30	Sikkim	1.19	1.89	4.87
31	Tamil Nadu	539.64	615.71	470.51
32	Telangana	101.96	254.02	221.27
33	Tripura	1.33	1.47	1.25
34	Uttar Pradesh	148.90	417.13	312.72
35	Uttarakhand	74.79	72.42	94.65
36	West Bengal	194.86	411.71	274.71
37	NEC/ Not Mentioned*	26.94	-	6.72
38	PAN India*	4,614.89	4,783.26	4,867.45
	Grand Total	10,065.93	14,366.29	13,464.30

* Companies either did not specify the names of States or indicated more than one State where projects were undertaken.
